

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 132**

**COMP.APPL (IBC)/563(CH) 2019**

**COMP.APPL (IBC)/76(CH) 2020**

**IA(I.B.C)/1058(CH)2024**

**In**

**CP(IB) No. 340/Chd/Pb/2018**

**(Admitted)**

**IN THE MATTER OF:**

**Punjab Basmati Rice Ltd.**

...

**Petitioner**

**Under Section: 10, 60(5), 66 IBC 2016**

**Rule: 11 of NCLT, 2016**

**Order delivered on 08.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 05.06.2024.

Sd/-

**Court Officer**